

(c) The price data for the period after effecting duty reductions is being worked out and has not yet become fully available.

(d) There will be some outgo of foreign exchange on account of placing some pesticides on Open General Licence (OGL) in the Import & Export Policy.

Industries set up by NRI's assistance in Kerala

5737. PROF. P. J. KURIEN:

SHRI SURESH KURUP:

Will the Minister of INDUSTRY be pleased to state:

(a) the details of industries set up in Kerala with the assistance from Non-Resident Indians;

(b) whether any steps are being taken to encourage the NRIs to set up more industrial units in Kerala; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Since the setting up of Special Approval Committee (NRI) in November 1983, Govt. have not issued any Letter of Intent to non-resident Indians to set up industrial units in the State of Kerala. However, Govt. have approved some proposal from non-resident Indians to import capital goods for setting up small scale units or for undertaking servicing activities in the State of Kerala.

(b) and (c). The non-resident Indians are free to set up industrial units anywhere in India in accordance with the licensing policy.

Rate of Industrial Production

5738. SHRI K. KUNJAMBU: Will the Minister of INDUSTRY be pleased to state:

(a) the details of rate of industrial production in different States with State-wise break-up;

(b) whether Kerala has a low rate of industrial growth;

(c) if so, the reasons thereof; and

(d) the steps being taken to achieve fast industrial growth?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). A statement is given below.

(d) Government have taken a number of measures to stimulate and sustain industrial production in the country. These include appropriate adjustment in industrial policies and procedures, fiscal and financial incentives for enhanced production for domestic and export markets, technology upgradation of selected capital goods industries, ensuring availability of industrial raw materials and improving the performance of infrastructure industries.

STATEMENT

Statewise net Domestic Product of Industry at Constant (1970-71) Prices

Sl. No.	State	Percentage change	
		1985-86	1986-87
		1984-85	1985-86
1	2	3	4
1.	Andhra Pradesh	+ 13.2	N.A.

1	2	3	4
2.	Arunachal Pradesh	+ 13.0	N.A.
3.	Bihar	+ 1.5	+ 7.0
4.	Goa	- 2.0	N.A.
5.	Gujarat	+ 7.1	+ 8.2
6.	Haryana	+ 8.7	+ 8.3
7.	Himachal Pradesh	+ 16.2	N.A.
8.	Jammu & Kashmir	+ 2.3	+ 1.5
9.	Karnataka	+ 12.2	+ 3.4
10.	Kerala	+ 9.7	+ 5.7
11.	Madhya Pradesh	+ 1.7	+ 6.4
12.	Maharashtra	+ 13.0	+ 9.4
13.	Manipur	+ 7.3	+ 5.8
14.	Orissa	+ 2.6	+ 3.7
15.	Punjab	+ 5.6	+ 4.1
16.	Rajasthan	+ 3.5	+ 13.1
17.	Tamilnadu	+ 4.5	N.A.
18.	Uttar Pradesh	+ 7.8	+ 9.5
19.	West Bengal	+ 4.3	- 2.0
20.	Delhi	+ 7.7	+ 9.3
21.	Pondichery	+ 0.6	+ 32.0

[Translation]

**Advertisements Telecast on
Doordarshan**

5739. SHRI SHANTI DHARIWAL: Will

the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "TV jingles are alarm bells to S.S. Is" appear-